

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 258**

**TO BE ANSWERED ON THE 5<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 14, 1945  
(SAKA)**

**ATROCITIES CASES**

**258. MS. CHANDRANI MURMU:  
SHRI MAHESH SAHOO:  
SHRI ABDUL KHALEQUE:  
KUNWAR DANISH ALI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware of the growing atrocities and attacks on Dalits Other Backward Classes (OBCs) and Muslim in the country and if so, the details thereof;**

**(b) the number of such cases reported separately in the country during each of the last ten years and the current year, State-wise;**

**(c) the number of FIR cases filed and convictions made along with the percentage of cases where the offenders have been punished during the said period;**

**(d) whether there is any mechanism to monitor these type of cases and their logical conclusion and if so, the details thereof; and**

**(e) whether recently in Gujarat, Madhya Pradesh, Uttar Pradesh, and Uttarakhand Dalit and Muslim youths were harassed and atrocities committed after they raised objections for ill-treating them and if so, the details thereof and the action taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) to (C): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest**

**published report is of the year 2022. The State/UT-wise details of number of cases registered, cases charge-sheeted, cases convicted and conviction rate under Crime against Scheduled Castes (SCs) during years 2013-2022 are at Annexure. Specific information on other backward classes (OBCs) and Muslims is not maintained by NCRB.**

**(d) & (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including Scheduled Castes (SCs), Other Backward Classes (OBCs) and Muslims rest with the respective State Governments and the State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has been issuing advisories to States/UTs from time to time for effective implementation of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, and Rules, which are available at [www.mha.gov.in](http://www.mha.gov.in).**

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**ANNEXURE MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 258 FOR  
REPLY ON 5<sup>th</sup> DECEMBER 2023**

State/UT-wise Cases Registered (CR), Cases Charge-Sheeted (CCS), Cases Convicted (CON) and Conviction Rate (CVR) under Crime against Scheduled Castes (SCs) during 2013 to 2022

SL	State/UT	2013				2014			
		CR	CCS	CON	CVR	CR	CCS	CON	CVR
1	Andhra Pradesh	3270	1652	138	7.6	2113	974	41	5.1
2	Arunachal Pradesh	0	0	0	-	0	0	0	-
3	Assam	8	2	0	0.0	2	0	0	-
4	Bihar	6721	4608	204	13.1	7886	6146	101	6.7
5	Chhattisgarh	242	297	75	36.8	359	346	52	26.5
6	Goa	12	15	0	0.0	13	9	1	100.0
7	Gujarat	1190	1110	29	2.5	1094	1010	26	3.4
8	Haryana	493	353	48	14.6	475	326	55	12.6
9	Himachal Pradesh	148	108	9	16.7	119	67	9	20.5
10	Jharkhand	978	438	105	29.8	903	482	60	25.9
11	Karnataka	2566	2162	71	3.5	1865	1610	39	4.1
12	Kerala	756	387	22	10.8	712	351	25	16.1
13	Madhya Pradesh	2945	2760	767	31.9	3294	3345	1492	50.8
14	Maharashtra	1678	1303	44	6.2	1768	1464	59	7.5
15	Manipur	1	0	0	-	1	0	0	-
16	Meghalaya	0	0	0	-	0	0	0	-
17	Mizoram	0	0	0	-	0	0	0	-
18	Nagaland	0	0	0	-	0	0	0	-
19	Odisha	2592	1741	51	4.6	1657	1924	23	1.9
20	Punjab	126	66	13	17.6	123	48	6	12.0
21	Rajasthan	6475	2434	844	46.5	6735	2794	750	44.4
22	Sikkim	6	6	13	86.7	3	3	2	100.0
23	Tamil Nadu	1845	1265	106	12.5	1494	1266	84	7.6
24	Telangana				-	1427	887	37	8.9
25	Tripura	48	48	0	0.0	1	0	0	-
26	Uttar Pradesh	7078	5336	1772	54.1	8066	6123	1843	55.8
27	Uttarakhand	34	22	22	46.8	60	39	8	28.6
28	West Bengal	115	88	0	0.0	130	106	1	1.8
	<b>TOTAL STATE(S)</b>	<b>39327</b>	<b>26201</b>	<b>4333</b>	<b>23.8</b>	<b>40300</b>	<b>29320</b>	<b>4714</b>	<b>28.3</b>
29	A&N Islands	0	0	0	-	0	0	0	-
30	Chandigarh	4	2	0	0.0	1	1	0	0.0
31	D&N Haveli and Daman & Diu+	1	0	0	0.0	0	0	0	-
32	Delhi	55	55	0	0.0	86	74	5	13.9
33	Jammu & Kashmir*	0	0	0	0.0	0	0	0	-
34	Ladakh	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	-	0	0	0	-
36	Puducherry	21	12	1	5.6	14	9	0	-
	<b>TOTAL UT(S)</b>	<b>81</b>	<b>69</b>	<b>1</b>	<b>3.0</b>	<b>101</b>	<b>84</b>	<b>5</b>	<b>13.5</b>
	<b>TOTAL (ALL INDIA)</b>	<b>39408</b>	<b>26270</b>	<b>4334</b>	<b>23.8</b>	<b>40401</b>	<b>29404</b>	<b>4719</b>	<b>28.3</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2013& 2014

\*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2013& 2014

**ANNEXURE MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No.  
258 FOR REPLY ON 5<sup>th</sup> DECEMBER 2023**

State/UT-wise Cases Registered (CR), Cases Charge-Sheeted (CCS), Cases Convicted (CON) and Conviction Rate (CVR) under Crime against Scheduled Castes (SCs) during 2013 to 2022

SL	State/UT	2015				2016			
		CR	CCS	CON	CVR	CR	CCS	CON	CVR
1	Andhra Pradesh	2263	965	32	5.5	2335	1206	31	3.2
2	Arunachal Pradesh	0	0	0	-	0	0	0	-
3	Assam	5	0	0	-	4	3	0	-
4	Bihar	6367	4625	118	16.3	5701	5228	204	18.1
5	Chhattisgarh	216	231	62	27.6	243	250	56	40.9
6	Goa	13	9	1	10.0	11	3	1	7.7
7	Gujarat	1010	950	11	3.2	1322	1198	22	4.6
8	Haryana	510	351	35	14.3	639	476	39	12.9
9	Himachal Pradesh	94	68	2	3.3	116	86	1	3.2
10	Jharkhand	736	409	40	15.2	525	281	87	40.8
11	Karnataka	1852	1346	23	2.8	1869	1493	22	2.8
12	Kerala	696	376	11	9.1	810	444	13	7.9
13	Madhya Pradesh	3546	3503	721	33.7	4922	4611	886	31.2
14	Maharashtra	1804	1381	64	8.1	1750	1490	106	10.5
15	Manipur	0	0	0	-	2	3	0	-
16	Meghalaya	0	0	0	-	0	0	0	-
17	Mizoram	0	0	0	-	0	0	0	-
18	Nagaland	0	0	0	-	0	0	0	-
19	Odisha	1823	1424	55	3.9	1796	1436	34	3.3
20	Punjab	147	64	11	35.5	132	82	16	27.6
21	Rajasthan	5911	2420	755	40.5	5134	2391	541	44.5
22	Sikkim	3	3	1	50.0	1	0	0	0.0
23	Tamil Nadu	1736	1334	56	4.7	1291	992	76	7.7
24	Telangana	1293	893	71	9.0	1529	780	24	6.5
25	Tripura	1	0	0	-	0	0	0	-
26	Uttar Pradesh	8357	6526	2033	57.7	10426	8387	1570	55.8
27	Uttarakhand	80	51	19	57.6	65	39	24	57.1
28	West Bengal	150	61	0	0.0	119	127	0	0.0
	<b>TOTAL STATE(S)</b>	<b>38613</b>	<b>26990</b>	<b>4121</b>	<b>27.1</b>	<b>40742</b>	<b>31006</b>	<b>3753</b>	<b>25.7</b>
29	A&N Islands	0	0	0	-	0	0	0	-
30	Chandigarh	1	0	0	0.0	1	0	0	-
31	D&N Haveli and Daman & Diu+	2	0	0	-	0	0	0	-
32	Delhi	51	35	1	9.1	54	32	0	0.0
33	Jammu & Kashmir*	0	0	0	-	1	1	0	-
34	Ladakh	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	-	0	0	0	-
36	Puducherry	3	11	0	-	3	3	0	-
	<b>TOTAL UT(S)</b>	<b>57</b>	<b>46</b>	<b>1</b>	<b>8.3</b>	<b>59</b>	<b>36</b>	<b>0</b>	<b>0.0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>38670</b>	<b>27036</b>	<b>4122</b>	<b>27.1</b>	<b>40801</b>	<b>31042</b>	<b>3753</b>	<b>25.7</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2015& 2016

\*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2015 & 2016

**ANNEXURE MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No.  
258 FOR REPLY ON 5<sup>th</sup> DECEMBER 2023**

State/UT-wise Cases Registered (CR), Cases Charge-Sheeted (CCS), Cases Convicted (CON) and Conviction Rate (CVR) under Crime against Scheduled Castes (SCs) during 2013 to 2022

SL	State/UT	2017				2018			
		CR	CCS	CON	CVR	CR	CCS	CON	CVR
1	Andhra Pradesh	1969	1243	48	5.5	1836	1430	47	5.7
2	Arunachal Pradesh	2	0	0	-	0	0	0	-
3	Assam	10	5	0	-	8	2	0	-
4	Bihar	6747	6575	101	18.1	7061	6469	44	15.4
5	Chhattisgarh	283	285	72	29.6	264	236	50	41.7
6	Goa	10	5	1	14.3	5	3	1	33.3
7	Gujarat	1477	1349	12	2.8	1426	1269	14	3.1
8	Haryana	762	448	46	16.5	961	564	54	17.8
9	Himachal Pradesh	109	71	4	11.4	130	111	2	6.1
10	Jharkhand	541	247	19	24.7	537	250	29	22.5
11	Karnataka	1878	1498	21	3.6	1325	1098	45	7.4
12	Kerala	916	605	11	5.9	887	608	22	10.2
13	Madhya Pradesh	5892	6070	1055	35.8	4753	4738	754	28.8
14	Maharashtra	1689	1349	79	7.7	1974	1545	79	8.7
15	Manipur	0	0	0	-	0	0	0	-
16	Meghalaya	0	0	0	-	0	0	0	-
17	Mizoram	0	0	0	-	0	0	0	-
18	Nagaland	0	0	0	-	0	0	0	-
19	Odisha	1969	1909	8	3.2	1778	1663	8	3.0
20	Punjab	118	63	7	17.9	168	84	6	18.2
21	Rajasthan	4238	2357	1673	64.1	4607	2407	597	43.6
22	Sikkim	5	4	1	100.0	5	4	0	0.0
23	Tamil Nadu	1362	1171	97	12.5	1413	1221	99	13.3
24	Telangana	1466	845	38	8.1	1507	1046	31	10.7
25	Tripura	1	1	0	-	1	0	0	-
26	Uttar Pradesh	11444	9006	1512	69.1	11924	9906	1551	55.0
27	Uttarakhand	96	42	6	42.9	58	65	0	0.0
28	West Bengal	138	168	0	0.0	119	80	0	0.0
	<b>TOTAL STATE(S)</b>	<b>43122</b>	<b>35316</b>	<b>4811</b>	<b>35.3</b>	<b>42747</b>	<b>34799</b>	<b>3433</b>	<b>28.5</b>
29	A&N Islands	0	0	0	-	0	0	0	-
30	Chandigarh	1	2	0	-	1	1	0	0.0
31	D&N Haveli and Daman & Diu+	0	0	0	0.0	1	0	0	-
32	Delhi	48	38	0	0.0	36	32	0	0.0
33	Jammu & Kashmir*	0	0	0	0.0	1	1	0	-
34	Ladakh	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	-	0	0	0	-
36	Puducherry	32	34	0	-	7	5	0	-
	<b>TOTAL UT(S)</b>	<b>81</b>	<b>74</b>	<b>0</b>	<b>0.0</b>	<b>46</b>	<b>39</b>	<b>0</b>	<b>0.0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>43203</b>	<b>35390</b>	<b>4811</b>	<b>35.3</b>	<b>42793</b>	<b>34838</b>	<b>3433</b>	<b>28.5</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2017 & 2018

\*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2017 & 2018

**ANNEXURE MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No.  
258 FOR REPLY ON 5<sup>th</sup> DECEMBER 2023**

State/UT-wise Cases Registered (CR), Cases Charge-Sheeted (CCS), Cases Convicted (CON) and Conviction Rate (CVR) under Crime against Scheduled Castes (SCs) during 2013 to 2022

SL	State/UT	2019				2020			
		CR	CCS	CON	CVR	CR	CCS	CON	CVR
1	Andhra Pradesh	2071	928	38	6.8	1950	1615	37	10.0
2	Arunachal Pradesh	0	1	0	-	0	1	0	-
3	Assam	21	5	0	-	28	3	0	0.0
4	Bihar	6544	4784	44	12.2	7368	5453	12	21.8
5	Chhattisgarh	341	313	47	30.3	316	280	23	47.9
6	Goa	3	4	0	0.0	2	1	0	-
7	Gujarat	1416	1229	7	1.8	1326	1203	3	4.4
8	Haryana	1086	670	64	22.3	1210	632	6	12.5
9	Himachal Pradesh	189	111	6	9.4	251	185	1	4.0
10	Jharkhand	651	209	17	18.7	666	292	14	29.8
11	Karnataka	1504	1131	26	3.9	1398	1208	17	4.6
12	Kerala	858	634	14	8.4	846	655	7	4.4
13	Madhya Pradesh	5300	5073	964	31.5	6899	6718	538	40.1
14	Maharashtra	2150	1800	75	7.1	2569	2133	39	11.8
15	Manipur	0	0	0	-	0	0	0	-
16	Meghalaya	0	0	0	-	0	0	0	-
17	Mizoram	0	0	0	-	0	0	0	-
18	Nagaland	0	0	0	-	0	0	0	-
19	Odisha	1886	2365	2	22.2	2046	2088	5	3.7
20	Punjab	166	76	5	13.9	165	97	4	16.7
21	Rajasthan	6794	3194	927	51.1	7017	3328	572	48.7
22	Sikkim	4	2	0	-	0	0	0	0.0
23	Tamil Nadu	1144	967	89	11.3	1274	968	129	25.2
24	Telangana	1690	1119	43	9.0	1959	1534	13	3.8
25	Tripura	0	0	0	-	2	0	0	-
26	Uttar Pradesh	11829	9931	1619	66.1	12714	10489	1820	70.7
27	Uttarakhand	84	68	17	68.0	87	64	0	-
28	West Bengal	145	89	0	0.0	109	128	0	0.0
	<b>TOTAL STATE(S)</b>	<b>45876</b>	<b>34703</b>	<b>4004</b>	<b>32.1</b>	<b>50202</b>	<b>39075</b>	<b>3240</b>	<b>42.4</b>
29	A&N Islands	0	0	0	-	0	0	0	-
30	Chandigarh	1	0	1	100.0	3	0	1	100.0
31	D&N Haveli and Daman & Diu+	2	0	0	0.0	1	1	0	-
32	Delhi	76	51	2	9.5	69	59	0	0.0
33	Jammu & Kashmir*	2	0	0	-	7	0	0	-
34	Ladakh	-	-	-	-	0	0	0	-
35	Lakshadweep	0	0	0	-	0	0	0	-
36	Puducherry	4	0	0	-	9	3	0	-
	<b>TOTAL UT(S)</b>	<b>85</b>	<b>51</b>	<b>3</b>	<b>13.0</b>	<b>89</b>	<b>63</b>	<b>1</b>	<b>25.0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>45961</b>	<b>34754</b>	<b>4007</b>	<b>32.0</b>	<b>50291</b>	<b>39138</b>	<b>3241</b>	<b>42.4</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

\* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

**ANNEXURE MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No.  
258 FOR REPLY ON 5<sup>th</sup> DECEMBER 2023**

State/UT-wise Cases Registered (CR), Cases Charge-Sheeted (CCS), Cases Convicted (CON) and Conviction Rate (CVR) under Crime against Scheduled Castes (SCs) during 2013 to 2022

SL	State/UT	2021				2022			
		CR	CCS	CON	CVR	CR	CCS	CON	CVR
1	Andhra Pradesh	2014	1915	19	5.3	2315	1571	42	4.0
2	Arunachal Pradesh	0	0	0	-	0	0	0	
3	Assam	15	3	0	-	14	3	0	
4	Bihar	5842	4588	48	31.2	6509	5135	146	43.1
5	Chhattisgarh	330	337	20	18.5	323	358	253	77.4
6	Goa	4	3	0	0.0	8	7	0	0.0
7	Gujarat	1201	1144	8	5.8	1279	1182	12	4.4
8	Haryana	1628	738	44	25.1	1633	744	54	19.3
9	Himachal Pradesh	244	144	2	5.4	210	148	5	8.3
10	Jharkhand	546	460	28	53.8	674	318	28	19.6
11	Karnataka	1673	1556	10	1.6	1977	1636	15	1.3
12	Kerala	948	1111	42	9.7	1050	957	50	9.2
13	Madhya Pradesh	7214	7236	720	28.0	7733	7588	902	22.9
14	Maharashtra	2503	2357	45	10.7	2743	2371	89	8.8
15	Manipur	0	0	0	-	0	0	0	
16	Meghalaya	0	0	0	-	0	0	0	
17	Mizoram	0	0	0	-	5	5	0	
18	Nagaland#	0	0	0	-	0	0	0	
19	Odisha	2327	2032	1	0.7	2902	3090	40	16.1
20	Punjab	200	96	6	25.0	162	69	11	27.5
21	Rajasthan	7524	3726	583	41.6	8752	4031	631	39.5
22	Sikkim	2	1	0	0.0	3	0	1	50.0
23	Tamil Nadu	1377	1050	104	18.4	1761	1297	138	21.1
24	Telangana	1772	1550	30	8.2	1787	1979	44	4.9
25	Tripura	3	0	0	-	2	1	0	
26	Uttar Pradesh	13146	11358	1930	76.3	15368	12996	3168	80.2
27	Uttarakhand	123	87	0	0.0	114	99	0	0.0
28	West Bengal	108	122	0	0.0	104	123	0	0.0
	<b>TOTAL STATE(S)</b>	<b>50744</b>	<b>41614</b>	<b>3640</b>	<b>36.0</b>	<b>57428</b>	<b>45708</b>	<b>5629</b>	<b>34.1</b>
29	A&N Islands	0	0	0	-	0	0	0	
30	Chandigarh	0	0	0	-	4	1	0	0.0
31	D&N Haveli and Daman & Diu	0	1	0	-	0	0	0	0.0
32	Delhi	136	100	0	0.0	130	99	0	0.0
33	Jammu & Kashmir	13	3	0	-	11	6	0	
34	Ladakh	0	0	0	-	0	0	0	
35	Lakshadweep	0	0	0	-	0	0	0	
36	Puducherry	7	6	0	-	9	13	0	
	<b>TOTAL UT(S)</b>	<b>156</b>	<b>110</b>	<b>0</b>	<b>0.0</b>	<b>154</b>	<b>119</b>	<b>0</b>	<b>0.0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>50900</b>	<b>41724</b>	<b>3640</b>	<b>36.0</b>	<b>57582</b>	<b>45827</b>	<b>5629</b>	<b>34.0</b>

Source: Crime in India

# Nagaland data for 2022 is provisional